

MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on December 16, 2021

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
1	CGST and Central Excise Department, Assam			41,91,687	41,88,642	Government Dues	No	0%	-	-	-	3,045.00		
2	Income Tax Department, Assam			19,56,268	-	Government Dues	No	0%	19,25,668.00	-	30,600	-		
3														
4														
5														
6														
				<u>61,47,955</u>	<u>41,88,642</u>				<u>19,25,668</u>			<u>30,600</u>	<u>3,045</u>	